

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
ORIGINAL APPLICATION NO. 180/00781/2018

Monday, this the 24th day of September, 2018

CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Govind Singh, aged 35 years
Khalasi Helper, Section Engineers Office
Quilon

... **Applicant**

[By Advocate Mr.Siby J Monippally]

V.

1. Union of India represented by the
General Manager
Southern Railway, Park Town
Chennai-3
2. The Senior Divisional Personnel Officer
Southern Railway, Trivandrum Division
Trivandrum 14
3. The Chief Medical Superintendent
Southern Railway
Trivandrum Division
Trivandrum – 14
4. The Divisional Engineer
Southern Railway
Trivandrum Division
Trivandrum - 14

... **Respondents**

(By Advocate Mr.Sunil Jacob Jose)

This application having been finally heard on 24.9.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Applicant is aggrieved by the fact that inspite of the order of the Revisional Authority reducing his punishment to 'censure', the benefits which have to be restored to the applicant have still not been granted. At this stage, we direct the applicant to submit a comprehensive representation along with copies of orders of

the Revisional Authority to respondent no.2, who shall consider and take a decision on the same within 30 days from the date of receipt of such representation.

2. The Original Application is disposed of as above. No order as to costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A-1	-	A photostat copy of the penalty order dated 20.6.2014 issued by Disciplinary Authority
Annexure A-2	-	A photostat copy of the order dated 25.7.2017 issued by Chief Medical Superintendent
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